

Pursuant to resolution passed by the NGT Full House, in the meeting held on 6th August, 2014 (through Video Conferencing), in exercise of powers conferred by sub section (4), of section 4 of the National Green Tribunal Act, 2010 read with Rule 31 of the National Green Tribunal (Practice and Procedure) Rules, 2011, and other enabling powers, the Hon'ble Chairperson, National Green Tribunal has been pleased to order that the Bench sitting hours of the National Green Tribunal (Principal Bench & its Zonal Benches at Chennai, Bhopal, Pune & Kolkata) shall ordinarily be from **10.30 hrs to 13.15 hrs and 14.00 hrs to 16.00 hrs** on working days except on Saturdays, Sundays and other holidays, with effect from Monday, the 11th August, 2014.

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2
CAUSE LIST**

**DATE: 11th September, 2014
Time: 10:30 A.M.**

HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Dr. G. K. Pandey
EXPERT MEMBER

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 167/2014 & M.A. No. 599/2014	Lt. Col. (RETD.) SARVADAMAN SINGH OBEROI Vs U.O.I. & Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. for Applicant	
AFTER NOTICE				
2.	Original Application No.162/2014 & M.A. No. 597/2014 & 598/2014	Ms. Madhur Panjwani Vs. Delhi Development Authority & Anr.	Mr. Vijaya Panjwani, Adv. Applicant. Mr. Bikas Kargupta & Nandini Sen, Adv. or the intervenor	
FOR HEARING				
3.	Appeal No. 40/ 2014	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Kalra Krishnan Adv. for the Appellant. Mr. Manjeet Singh, AAG with Mr. Yashpaland Nupur Choudhary, Advocate for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.	
4.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma, Adv. For the Appellant. Mr. N.Hooda & Vineet Malik, Adv. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Adv. For R-4.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in